

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 29<sup>th</sup> July, 2022*

No. HCM/A-24/80-Estt(V)/Pt./13082 : Consequent upon the Registry's Notification and Addendum of even number dated 12<sup>th</sup> and 14<sup>th</sup> July, 2022 respectively regarding engagement of 16 (sixteen) e-Sewa Kendra Office Assistant (on Contractual basis), it is hereby informed to all the concerned that a **Written Examination** will be held at Imphal, Manipur.

This examination is only for screening purposes and is not a selection test as per recruitment rules for regular appointment. Appointment on contractual basis will not vest the contractual appointee with any right to seek regularization or regular appointment at a later date.

The walk-in-interview scheduled to be held on 30.07.2022 onwards is hereby cancelled.

The Schedule for the Written Examination will be notified later in the official website <https://hcmimphal.nic.in>. Candidates are requested to remain vigilant in this regard.



**(SHUBHAM VASHIST)**  
JOINT REGISTRAR (JUDICIAL)  
HIGH COURT OF MANIPUR

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*Copy to:-*

1. The Registrar (Judl.)/Vigilance, High Court of Manipur.
2. All the Jt. Registrars, High Court of Manipur.
3. All the Deputy Registrars, High Court of Manipur.
4. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
7. The Private Secretary to Registrar General, High Court of Manipur
8. The System Analyst, High Court of Manipur.  
*- He is requested to upload the same in the Official Website of this Registry.*
9. Notice Board/Concerned File.